

13.00 hrs

[Placed in Library See  
No. LT-796/91]

## PAPERS LAID ON THE TABLE

[*English*]**Indian Electricity (Amendment) Rules,  
1991**[*English*]MR. SPEAKER: Now papers to be laid  
on the Table of the House.

Shri Sitaram Kesri. M.P.

[*Translation*]**Annual Report of the Minorities Com-  
mission for 1st April 1986 to 31-3-1987,  
etc.**the minister of state of the Ministry of  
Power and Non-conventional energy sources  
(Shri Kalp Nath Rai): I beg to lay on the Table  
a copy of the Indian Electricity (Amendment-  
I) Rules, 1991 (Hindi and English versions)  
published in Notification No. G.S.R. 466 in  
Gazette of India dated the 17th August, 1991  
under sub-section (3) of section 138 of the  
Indian Electricity Act, 1910 [Placed in Li-  
brary. See No. LT-797/91](*Interruptions*)\*THE MINISTER OF WELFARE: ( SHRI  
SITARAM KESRI): I beg to lay on the Table

- (1) (i) A copy of the Ninth  
Annual Report (Hindi  
and English versions)  
of the Minorities Com-  
mission for the period  
from the 1st April, 1986  
to the 31st March, 1987.
- (ii) A copy of an explana-  
tory Note (Hindi and  
English versions) in  
regard to the above  
Report.
- (iii) A copy of the Memo-  
randum (Hindi and  
English versions) of the  
action taken on the  
above Report.
- (2) A Statement (Hindi and  
English versions) shop-  
ping reasons for delay  
in laying the papers  
mentioned at (1) above.

MR. SPEAKER: This is not going on  
record.**Indo-Tibetan Border Police  
Telecommunication (Gazetted) Cadre  
Recruitment Rules, 1991.**THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M  
JACOB): I beg to lay on the Table, a copy of  
the Indo-Tibetan Border Police Telecommu-  
nication (Gazetted) Cadre Recruitment  
Rules, 1991 (Hindi and English versions)  
published in Notification No. GS.R. 563 in  
Gazette of India dated the 5th October 1991  
under sub-section (3) of section 18 of the  
Central Reserve Police Force Act 1949.  
[Placed in Library See No. LT-798/91]MR. SPEAKER: The House stands  
adjourned for Lunch to meet again at 2  
O'clock.